

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP (IB) No. 02/Chd/CHD/2018

**Under Section 7 of the
Insolvency and Bankruptcy
Code, 2016.**

In the matter of:

Allahabad Bank

...Petitioner-Financial Creditor

Vs.

Vardhman Chemtech Limited

...Respondent-Corporate Debtor

Present: Mr. Nakul Sharma, Advocate for the petitioner.
Mr. Gaurav Mankotia, Advocate for the respondent.

Arguments heard. Reserved.

Sd/-
(Justice R.P. Nagrath)
Member (Judicial)

Sd/-
(Pradeep R. Sethi)
Member(Technical)

September 07, 2018

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